



\$~15 to 26

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 121/2009**

COMMISSIONER OF INCOME TAX DELHI IV

..... Appellant

versus

DLF UNIVERSAL LTD.

..... Respondent

+ **ITA 453/2009**

COMMISSIONER OF INCOME TAX

..... Appellant

versus

DLF UNIVERSAL LTD.

..... Respondent

+ **ITA 407/2009**

COMMISSIONER OF INCOME TAX DELHI IV

..... Appellant

versus

DLF UNIVERSAL LTD.

..... Respondent

+ **ITA 408/2009**

COMMISSIONER OF INCOME TAX

..... Appellant

versus

DLI LTD. (EARLIER DLF UNIVERSAL LTD.)

..... Respondent

+ **ITA 440/2009**

COMMISSIONER OF INCOME TAX DELHI IV

..... Appellant

versus

DLF UNIVERSAL LTD.

..... Respondent



- + **ITA 815/2009**  
COMMISSIONER OF INCOME TAX  
..... Appellant  
versus  
DLF LTD.  
..... Respondent
- + **ITA 1330/2009**  
COMMISSIONER OF INCOME TAX DELHI IV  
..... Appellant  
versus  
DLF LTD. EARLIER DLF UNIVERSAL LTD.  
..... Respondent
- + **ITA 159/2010**  
COMMISSIONER OF INCOME TAX DELHI IV  
..... Appellant  
versus  
DLF UNIVERSAL LTD.  
..... Respondent
- + **ITA 176/2010**  
COMMISSIONER OF INCOME TAX  
..... Appellant  
versus  
DLF UNIVERSAL LTD.  
..... Respondent
- + **ITA 264/2010**  
COMMISSIONER OF INCOME TAX  
..... Appellant  
versus  
DLF LTD  
..... Respondent
- + **ITA 326/2010**  
COMMISSIONER OF INCOME TAX DELHI IV  
..... Appellant



versus

DLF UNIVERSAL LTD.

..... Respondent

+

**ITA 377/2015**

COMMISSIONER OF INCOME TAX DELHI IV

..... Appellant

versus

DLF UNIVERSAL LTD.

..... Respondent

Presence: Mr. N.P. Sahni, Sr. Standing Counsel for  
Revenue

Ms. Kavita Jha and Mr. Vaibhav Kulkarni, Advocates for  
Assessee

**CORAM:**

**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

**HON'BLE MS. JUSTICE DEEPA SHARMA**

**ORDER**

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**30.11.2015**

An adjournment slip has been moved on behalf of the  
respondents.

List on 25.02.2016.

**S. RAVINDRA BHAT, J**

**DEEPA SHARMA, J**

**NOVEMBER 30, 2015**

**bg**